

Securities Appellate Tribunal  
IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
Coram - Presiding Officer//Members  
CIVIL CAUSE LIST OF DATE :22/10/2021

| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
|--------|-----------|----------|-----------------|-------------------|
|--------|-----------|----------|-----------------|-------------------|

**MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M**

**115PRONOUNCEMENT-CODE-DELIVERYJUDGMENT- 11.05 A.M.**

|            |             |                                |  |   |
|------------|-------------|--------------------------------|--|---|
| 1          | SEBI Appeal | 582/2019                       | Rishiraj Agarwal and Others<br>Vs.<br>SEBI | Aditya Thakkar, Adv i/b<br>Loknath Mishra,Adv<br>MDP and Partners |
| Sub Matter |             | Misc. Application/0000637/2019 |  |   |

**581-ADMISS-COURTCODE-DOCUMENTSINSPECTION-AT 11.07A.M.**

|  |                   |                                |  |                      |
|--|-------------------|--------------------------------|--|----------------------|
| 2  | Misc. Application | 1197/2021                      | Madhav Acharya-Urgency<br>Vs.<br>SEBI AND ANR. | Visesha Law Services |
| (Main Matter Number :SEBI Appeal/0000649/2021) |                   |                                |  |                      |
|  | SEBI Appeal       | 649/2021                       | Madhav Acharya<br>Vs.<br>SEBI AND ANR.         | Visesha Law Services |
| Sub Matter :                                   |                   | Misc. Application/0001197/2021 |  |                      |

**582-ADMISSION-COURTCODE-REFILING-AT-11.10 AM**

|  |                   |                                |   |                          |
|--|-------------------|--------------------------------|---|--------------------------|
| 3  | Misc. Application | 1198/2021                      | Comfort Intech Ltd. - DELAY<br>Vs.<br>SEBI AND ORS. | Mr. Apeksha S. Kadam, AR |
| (Main Matter Number :SEBI Appeal/0000650/2021) |                   |                                |   |                          |
|  | SEBI Appeal       | 650/2021                       | Comfort Intech Ltd<br>Vs.<br>SEBI AND ORS.          | Mr. Apeksha S. Kadam, AR |
| Sub Matter :                                   |                   | Misc. Application/0001198/2021 |   |                          |

**574-ADM-COURTCODE-ZEELINSIDERCONFIRMATORY-11.15 AM**

|                        |             |                                |                           |                         |
|------------------------|-------------|--------------------------------|---------------------------|-------------------------|
| 4                      | SEBI Appeal | 651/2021                       | BIJAL SHAH<br>Vs.<br>SEBI | Advocate Janhvi P.Durve |
| Sub Matter(Disposed) : |             | Misc. Application/0001193/2021 |                           |                         |

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|---|-------------|----------|---|---------------------|
| A/W   | SEBI Appeal | 652/2021 | MR. JATIN CHAWLA AND ANR.<br>Vs.<br>SEBI  | Aagam Doshi and Co. |
| Sub Matter(Disposed) : Misc. Application/0001194/2021 |             |          |   |                     |
| A/W   | SEBI Appeal | 653/2021 | MR. GOPAL RITOLIA AND ANR.<br>Vs.<br>SEBI | Aagam Doshi and Co  |
| Sub Matter(Disposed) : Misc. Application/0001195/2021 |             |          |   |                     |

**583-ADMISSION-COURTCODE-RARECALL-AT-11.25 AM**

|  |                    |         |   |                           |
|--|--------------------|---------|---|---------------------------|
| 5  | Review Application | 17/2021 | Priyadarshan Mehta, Vilas Joshi,<br>Rajbhushan Dixit<br>Vs.<br>SEBI | Juris Matrix Partners LLP |
| (Main Matter Number :SEBI Appeal/0000561/2021) |                    |         |   |                           |

**246-PART HEARD-COURTCODE-BROKERFEE-AT-11.30 AM**

|     |             |          |   |  |
|-----|-------------|----------|---|--|
| 6   | SEBI Appeal | 214/2019 | Geofin Comtrade Limited<br>Vs.<br>SEBI                | Zerick Dastur,Adv.i/b<br>Zerick Dastur,Adv and Sol<br>Kevic Setalvad,Sr. Adv. i/b<br>K.Ashar and Co.     |
| A/W | SEBI Appeal | 217/2019 | Phillip Commodities India Pvt.<br>Ltd.<br>Vs.<br>SEBI | P.N.Modi,Sr.Adv. i/b<br>Prakash Shah and<br>Associates<br>Fredun De Vitre,Sr.Adv. i/b<br>K.Ashar and Co. |
| A/W | SEBI Appeal | 218/2019 | IIFL Commodities Limited<br>Vs.<br>SEBI               | Mustafa Doctor,Sr. Adv. i/b<br>Alliance Law<br>Rafique Dada,Sr.Adv. i/b<br>K.Ashar and Co.               |

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|------------------|-----------------------|--|--|
| A/W SEBI Appeal  | 288/2019<br>( /0000 ) | Anand Rathi Commodities Ltd.<br>Vs.<br>SEBI                  | Pradeep<br>Sancheti,Sr.Adv-ShardulA<br>marchandMangaldas<br>Kevic Setalvad,Sr. Adv. i/b<br>K.Ashar and Co. |
| A/W SEBI Appeal  | 289/2019              | Motilal Oswal commodities<br>Broker Pvt. Ltd.<br>Vs.<br>SEBI | Venkatesh Dhond,Sr.<br>Adv.i/b Parinam Law<br>Associates<br>Kevic Setalvad,Sr. Adv. i/b<br>K.Ashar and Co. |
| A/W SEBI Appeal  | 567/2019              | NSEL<br>Vs.<br>SEBI  | Mr.Arn timer Misra Advocate  |
| A/W SEBI Appeal  | 568/2019<br>( /0000 ) | National Spot Exchange Limited<br>Vs.<br>SEBI and Anr.       | Mr. Mihir Gupte ,Associate   |
| A/W SEBI Appeal  | 569/2019<br>( /0000 ) | National Spot Exchange Limited<br>Vs.<br>SEBI and Anr.       | Shri Mihir Gupte ,Associate  |
| A/W SEBI Appeal  | 570/2019<br>( /0000 ) | National Spot Exchange Limited<br>Vs.<br>SEBI and Anr.       | Shri Mihir Gupte ,Associate  |
| A/W SEBI Appeal  | 571/2019<br>( /0000 ) | National Spot Exchange Limited<br>Vs.<br>SEBI and Anr.       | Shri Mihir Gupte, Associate  |

**222-ADMDISPOSAL-COURTCODE-NONCOMPLIANCE-12 NOON**

|               |          |  |  |
|---------------|----------|--|--|
| 7 SEBI Appeal | 166/2018 | Prayag Infotech Hi-Rise Limited<br>and Ors.<br>Vs.<br>SEBI | NimayDave,Adv i/b<br>Alliance Law<br><br>Mustafa Doctor,Sr.Adv. i/b<br>The Law Point |
|---------------|----------|--|--|

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|--------|-------------|----------|--|--|
| A/W    | SEBI Appeal | 485/2018 | Prayag Infotech Hi-Rise Limited<br>and Ors.<br>Vs.<br>SEBI | Aparna Wagle, Adv. i/b<br>Alliance Law<br><br>Anubhav Ghosh, Adv. i/b<br>The Law Point |

**204-DISPOSAL-COURTCODE-SELFTRADES-AT12.10 P.M.**

|   |             |                 |   |  |
|---|-------------|-----------------|---|--|
| 8 | SEBI Appeal | L. No. 413-2019 | Sanjay Jethalal Soni and Ors<br>Vs.<br>SEBI | Ms. Jyoti Pandey, Advocate<br>Legasis and Partners |
|---|-------------|-----------------|---|--|

**358-ADMDISPOSAL-COURTCODE-POSITIVELTP-AT-12.12 PM**

|   |             |          |  |  |
|---|-------------|----------|--|--|
| 9 | SEBI Appeal | 614/2019 | Superstar Exports Private Limited<br>Vs.<br>SEBI | Nimay Dave, Adv. i/b<br>Alliance Law<br>Chirag Bhavsar, Adv. i/b<br>MDP and Partners |
|---|-------------|----------|--|--|

**288-ADM DISPOSAL-COURTCODE-PRICERISEWTM-12.20 P.M.**

|    |                   |         |   |              |
|----|-------------------|---------|---|--------------|
| 10 | SEBI Appeal       | 5/2020  | Maheshwari Financial Services<br>Limited<br>Vs.<br>SEBI   | Alliance Law |
|    | Misc. Application | 31/2020 | Maheshwari Financial Services<br>Pvt. Ltd.<br>Vs.<br>SEBI | ALLIANCE LAW |

(Main Matter Number :SEBI Appeal/0000094/2020)

|     |             |         |   |              |
|-----|-------------|---------|---|--------------|
| A/W | SEBI Appeal | 94/2020 | MAHESHWARI FINANCIAL<br>SERVICES PVT. LTD.<br>Vs.<br>SEBI | Alliance Law |
|-----|-------------|---------|---|--------------|

Sub Matter : Misc. Application/0000031/2020

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|--|----------------------|-----------------------------------|---|--|
| <b><u>101-ADMDISPOSAL-COURTCODE-POLICYHOLDERS-12.30 PM</u></b> |                      |                                   |   |  |
| 11   | IRDA Appeal          | 13/2020                           | TATA AIG General Insurance Co. Ltd.<br>Vs.<br>IRDA                  | Mr. Venkatesh Dhond,<br>Senior Advocate i/b Tuli Co<br><br>Mr. Mustafa Doctor, Senior Advocate i/b. K. Ashar A |
| Sub Matter :   |                      | IRDA-MISCAPPLICATION/0000012/2020 |   |  |
| Sub Matter :   |                      | IRDA-MISCAPPLICATION/0000017/2020 |   |  |
|  | IRDA-MISCAPPLICATION | 12/2020                           | TATA AIG General Insurance Co. Ltd.<br>Vs.<br>IRDA                  | Tuli and Co.<br><br>K. ASHAR AND CO.   |
| (Main Matter Number :IRDA Appeal/0000013/2020)                 |                      |                                   |   |  |
|  | IRDA-MISCAPPLICATION | 17/2020                           | TATA AIG General Insurance Co. Ltd.-STAY APPLICATION<br>Vs.<br>IRDA | Tuli and Co.<br><br>K. ASHAR AND CO.   |
| (Main Matter Number :IRDA Appeal/0000013/2020)                 |                      |                                   |   |  |
| <b><u>226-DISPOSAL-CODE-LIMITATIONEXPARTE-AT-12.40 PM</u></b>  |                      |                                   |   |  |
| 12   | SEBI Appeal          | 43/2020                           | Sukumar Subramanian<br>Vs.<br>SEBI                                  | Corporate Attorneys  |
| Sub Matter :   |                      | Misc. Application/0000202/2021    |   |  |
| A/W  | SEBI Appeal          | 51/2020                           | Rajagopal K<br>Vs.<br>SEBI  | Joby Mathew and Associates<br>Joby Mathew and Associates   |
| Sub Matter :   |                      | Misc. Application/0001133/2021    |   |  |
| A/W  | SEBI Appeal          | 89/2020                           | A Venkatramani<br>Vs.<br>SEBI                                       | Joby Mathew and Associates   |
|  | Misc. Application    | 202/2021                          | SUKUMAR SUBRAMANIAN<br>Vs.<br>SEBI                                  |  |
| (Main Matter Number :SEBI Appeal/0000043/2020)                 |                      |                                   |   |  |

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|        | Misc. Application | 1133/2021 | RAJGOPAL K.-Urgency<br>Vs.<br>SEBI | JOBY MATHEW AND ASSOCIATES |

(Main Matter Number :SEBI Appeal/0000051/2020)

**155-DISPOSAL-CODE-EXPARTEADJUDICATELTP-12.50 PM**

|     |             |          |  |  |
|-----|-------------|----------|--|--|
| 13  | SEBI Appeal | 542/2020 | Hemang Shah<br>Vs.<br>SEBI             | Mr. Shyam K. Shelat, Advocate<br>Ms. Nidhi Singh, Advocate |
| A/W | SEBI Appeal | 543/2020 | Umesh Patel<br>Vs.<br>SEBI             | Mr. Shyam K. Shelat, Advocate<br>Ms. Nidhi Singh, Advocate |
| A/W | SEBI Appeal | 544/2020 | Sonal Patel<br>Vs.<br>SEBI             | Mr. Shyam K. Shelat, Advocate<br>Ms. Nidhi Singh, Advocate |
| A/W | SEBI Appeal | 545/2020 | Abhishek Soni<br>Vs.<br>SEBI           | Mr. Shyam K. Shelat, Advocate<br>Ms. Nidhi Singh, Advocate |
| A/W | SEBI Appeal | 546/2020 | Dhaval Soni<br>Vs.<br>SEBI             | Mr. Shyam K. Shelat, Advocate<br>Ms. Nidhi Singh, Advocate |
| A/W | SEBI Appeal | 547/2020 | Harshad Panchal<br>Vs.<br>SEBI         | Mr. Shyam K. Shelat, Advocate<br>Ms. Nidhi Singh, Advocate |
| A/W | SEBI Appeal | 548/2020 | Radhe Krishna Broking<br>Vs.<br>SEBI   | Mr. Shyam K. Shelat, Advocate<br>Ms. Nidhi Singh, Advocate |
| A/W | SEBI Appeal | 549/2020 | Anurag Agarwal and Anr.<br>Vs.<br>SEBI | Mr. Shyam K. Shelat, Advocate<br>Ms. Nidhi Singh, Advocate |

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| A/W    | SEBI Appeal | 550/2020 | Anurag Agarwal and Anr.<br>Vs.<br>SEBI | Mr. Shyam K. Shelat,<br>Advocate<br>Ms. Nidhi Singh, Advocate |

**281-ADMDISPOSAL-COURTCODE-DISCLOSUREPIT-AT 1.00 PM**

|  |                   |                                |                               |                            |
|--|-------------------|--------------------------------|-------------------------------|----------------------------|
| 14   | Misc. Application | 759/2021                       | MR. KUNDAN LAL<br>Vs.<br>SEBI |                            |
| (Main Matter Number :SEBI Appeal/0000132/2021) |                   |                                |                               |                            |
|  | SEBI Appeal       | 132/2021                       | MR. KUNDAN LAL<br>Vs.<br>SEBI | Ms. Kunjal Patil, Advocate |
| Sub Matter :                                   |                   | Misc. Application/0000759/2021 |                               |                            |

**257-ADMDISPOSAL-COURTCODE-FRONTRUNNING-AT-1.05 PM**

|                        |             |                                |  |   |
|------------------------|-------------|--------------------------------|--|---|
| 15                     | SEBI Appeal | 335/2021                       | MADHU CHANDA AND<br>OTHERS<br>Vs.<br>SEBI                    | Mr. Vikas Bengani,<br>Advocate<br>Vidhii Partners |
| A/W                    | SEBI Appeal | 403/2021                       | PRAVEEN KUMAR JAIN<br>Vs.<br>SEBI                            | Mr. Aditya Bhansali,<br>Advocate                  |
| Sub Matter(Disposed) : |             | Misc. Application/0000585/2021 |  |   |
| A/W                    | SEBI Appeal | 404/2021                       | PRAVEEN KUMAR JAIN<br>Vs.<br>SEBI                            | Mr. Aditya Bhansali,<br>Advocate                  |
| Sub Matter(Disposed) : |             | Misc. Application/0000586/2021 |  |   |
| A/W                    | SEBI Appeal | 448/2021                       | E Ally Consulting Private<br>Limited and Ors.<br>Vs.<br>SEBI | Mindspright Legal                                 |
| Sub Matter(Disposed) : |             | Misc. Application/0000640/2021 |  |   |
| A/W                    | SEBI Appeal | 449/2021                       | Viraj Mercantile Private Limited<br>and Ors.<br>Vs.<br>SEBI  | Mindspright Legal                                 |
| Sub Matter(Disposed) : |             | Misc. Application/0000673/2021 |  |   |

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|---|-------------------|--------------------------------|---|--|
| <b><u>425-DISPOSAL-CODE-SYNCHRONIZEDTRADES-AT-1.10 PM</u></b> |                   |                                |   |  |
| 16  | Misc. Application | 616/2021                       | Anand Rathi Share And Stock Brokers Ltd.<br>Vs.<br>National Stock Exchange of India Limited | Mr. Harsh Kesharia, Advocate<br><br>Manilal Kher Ambalal and Co. |
| (Main Matter Number :SEBI Appeal/0000372/2021)                |                   |                                |   |  |
|   | SEBI Appeal       | 372/2021                       | Anand Rathi Share And Stock Brokers Ltd.<br>Vs.<br>National Stock Exchange of India Limited | Mr. Harsh Kesharia, Advocate<br><br>Manilal Kher Ambalal and Co. |
| Sub Matter :  |                   | Misc. Application/0000616/2021 |   |  |
| <b><u>468-ADMISSION-COURTCODE-ZENITHGDR-AT 1.15 PM</u></b>    |                   |                                |   |  |
| 17  | Misc. Application | 707/2021                       | ARUN PANCHARIYA- Interim Relief<br>Vs.<br>SEBI  | Mr.Sandeep Wadhawan, Advocate                                    |
| (Main Matter Number :SEBI Appeal/0000533/2021)                |                   |                                |   |  |
|   | SEBI Appeal       | 533/2021                       | ARUN PANCHARIYA<br>Vs.<br>SEBI  | Mr.Sandeep Wadhawan, Advocate                                    |
| Sub Matter(Disposed) :  |                   | Misc. Application/0000909/2021 |   |  |
| Sub Matter(Disposed) :  |                   | Misc. Application/0000706/2021 |   |  |
| Sub Matter :  |                   | Misc. Application/0000707/2021 |   |  |
| A/W   | SEBI Appeal       | 554/2021                       | ZENITH STEEL PIPES AND INDUSTRIES LIMITED<br>Vs.<br>SEBI                                    | Aishwarya Shubhangi, Advocate                                    |
| A/W   | SEBI Appeal       | 555/2021                       | YASHOVARDHAN BIRLA<br>Vs.<br>SEBI   | Aishwarya Shubhangi, Advocate                                    |